

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE, CHENNAI

O.A. NO. 38 OF 2020(SZ)

IN THE MATTER OF

Tribunal in its own motion SUO MOTO

Based on the News Item in the New Indian
Express, Chennai edition dated 13.02.2020.

“Devikulam Once a haven, now on death row”

...Applicant

Vs

1. The District Collector

Chennai District and 4 others

...Respondents

AFFIDAVIT FILED BY THE 5TH RESPONDENT

I, Abhishek Verma Son of Shri. Ashok Kumar, Hindu aged about 31 years working as Divisional Engineer/EAST/MAS, SOUTHERN RAILWAY, CHENNAI-3 do hereby solemnly affirm and sincerely state as follows:

1. I am the 5th Respondent herein as such I am well acquainted with the facts of the case.
2. I humbly submit that as per the directions of this Hon'ble Tribunal the detailed estimate for strengthening of bank and construction of boundary wall for Devikulam Pond to avoid dumping of garbage has been sanctioned by competent authority.
3. I humbly submit that the following are the present status of the work :-
 - I. Approval for calling of tender has been obtained by competent authority and the tender was published on 19.12.2021.
 - II. Tender Finalized and Letter of Acceptance issued on 14.03.2022. Agency has commenced the work from 08.04.2022.
 - III. Tender finalized and letter of Acceptance issued on 14.03.2022. Agency commenced the work from 08.04.2022.
 - IV. I humbly submit that 60% of the work were completed and remaining

Abhishek
Verma

Digitally signed by Abhishek
Verma
Date: 2022.07.08 10:48:24
+05'30'

40% of the work will be completed on or before 30.09.2022 on priority basis. Photographs showing the progress of work are annexed for ready reference. In the interest of Justice further period of 4 months may be granted to submit final and compliance report.

It is therefore prayed that this Hon'ble Tribunal may be pleased to extend time for 4 months to file final and compliance report and pass suitable orders thus render Justice.

Abhishek Verma

Digitally signed by Abhishek
Verma
Date: 2022.07.08 10:48:51 +05'30'

Solemnly affirm at Chennai on this

8th day of July 2022 and

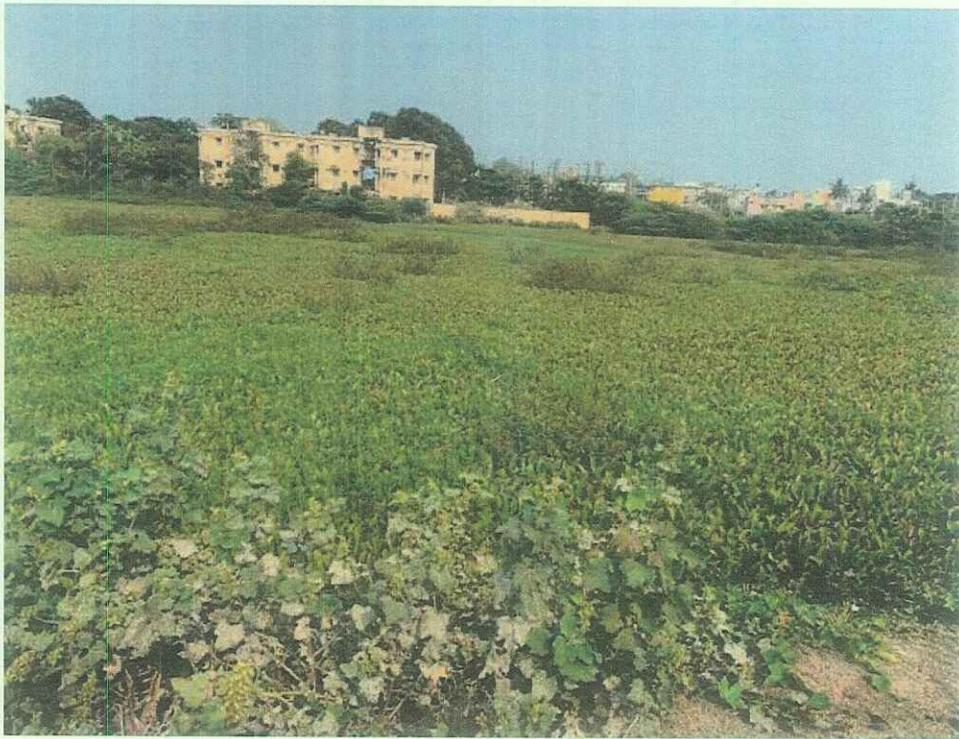
Signed his name in my presence.

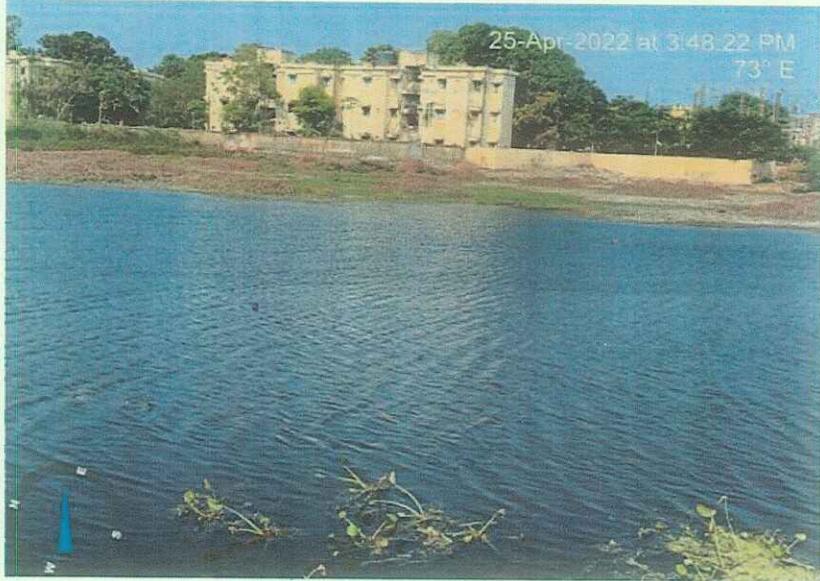
Before me,

R. Deep
MS/21/6/2012

Advocate/Chennai

a. Removal of algal blooms and vegetation







b. Removal of debris and sludge from embankment is under progress. Nearly 400m length of embankment has been attended and further work for balance 300m is in progress. The embankment will be lined with Random Rubble revetment.







- c. Removal of debris at Ennore high road side has been completed and construction of fencing is in progress in order to avoid dumping of garbage in the area. Around 300m of fencing has been provided and balance 400 m length of fencing work is in progress.**







Further, it is informed that the balance works will be completed on priority by 30.09.2022.

This is for your kind information please.

Digitally signed
by Abhishek
Verma Date:
2022.07.06
17:09:04 +05'30'
Abhishek Verma
DEN/EAST/MAS

Copy to: Sr.DEN/Co-ord/MAS – for kind information please.

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K. MUTHAMIL RAJA

COUNSEL FOR 5TH RESPONDENT